

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 113 of 2019

In the matter of:

Ashok Suchde

....Appellant

Vs.

Competition Commission of India & Anr.

....Respondents

Present:

Appellant:

**Respondents: Mr. Ankit Virmani, Mr. Jyoti Prakash and
Mr. Pundreek Diwedi, Advocates for R-2.**

ORDER

05.03.2020: Pleadings are complete. Let the Appeal be listed for 'hearing'
on **30th April, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn